

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS

RAJYA SABHA

UNSTARRED QUESTION NO. 2255 TO BE ANSWERED ON: 21.03.2023

One Nation One Fertilizer Scheme

2255: SHRI VIJAY PAL SINGH TOMAR:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the details of the objectives of the Bharat brand: One nation One fertilizer scheme;
- (b) whether the One nation One fertilizer scheme will benefit the farmers and if so, the details thereof;
- (c) whether Government has provided any measures to stop fraud and selling of lower quality materials under one name by any manufacturer and if so, the details thereof; and
- (d) the mechanisms to be implemented by Government to ensure that fertilizer brands are under a uniform brand name across the country?

ANSWER

MINISTER OF STATE FOR CHEMICALS AND FERTILIZERS
(SHRI BHAGWANTH KHUBA)

(a) to (d): Vide notification dated 24th August, 2022, Government of India has decided to implement One Nation One Fertilizers by introducing Single Brand for Fertilizers and Logo under Fertilizer subsidy scheme namely "Pradhanmantri Bhartiya Janurvarak Pariyojna" (PMBJP). The objectives of PMBJP are to take care of dilemma among farmers in choosing from plethora of brands available in the markets, reduce the crisscross movement and further ensure timely supply of fertilizers. The farmers will be benefitted through the increase in availability basket of fertilizers.

Further, Fertilizer Control Order (FCO)-1985 has laid down fertilizer-wise detailed specifications that are applicable for both indigenous as well as imported fertilizers. Any fertilizer, not meeting the said specifications, cannot be sold in the country for agricultural purpose. Clause 19 of FCO strictly prohibits the sale or manufacture of fertilisers which are not of prescribed standards.